

Central Information Commission

**Appeal No. 68/IC(A)/2006
F.No.CIC/MA/A/2006/00148**

Dated, the 19th June, 2006

Name of the Appellant : Shri Yashpal Singh, R/o A-1-B, 95, Janakpuri, New Delhi-110054.

Name of the Public Authority : The Staff Selection Commission, Department of Personnel & Training, Block No. 12, CGO Complex, Lodhi Road, New Delhi.

DECISION

Facts of the Case:

The appellant appeared in the written examination conducted by the Staff Selection Commission in 1996 for recruitment to the post of Inspectors of Income Tax / Central Excise. He also appeared in the interview conducted by the Commission. The final result was declared in December, 2001, in which appellant's name was there not in the list of successful candidates.

The appellant has therefore asked the Commission to furnish his rank in the final merit list of the Inspectors of Income Tax / Central Excise. The CPIO has contended that the Commission does not maintain merit list of the unsuccessful candidates. It is therefore not possible to provide the information sought.

A hearing was held on 15.6.2006. The appellant mentioned that he had done very well in both written examination as well as the interview conducted by the Commission. He was therefore, very hopeful to get selected finally. Since his name did not appear in the list of selected candidates, he wanted to know his rank in the overall merit list.

The CPIO mentioned that the confidentiality of examination is maintained and they do not disclose the ranks of unsuccessful candidates. He also mentioned that based on the requirements of various government departments for staff under the general and reserved categories, staff positions are filled. Therefore, separate merit list for sub categories, within the overall merit list, is prepared. He mentioned very categorically that merit list of unsuccessful candidates is not prepared and maintained by the Commission. He also pointed out that the appellant had taken the matter to the court, which did not find any irregularity in finalization and declaration of merit list.

Commission's Decision:

The Commission inspected the record of marks score by the candidates, who appeared for the said examination. After hearing both the parties, it was agreed that the ranks of unsuccessful candidates cannot be disclosed since it was not prepared. However, the marks scored by the examinees under each paper / parameter of test should be disclosed. In the instant case, the appellant should be provided his own marks-sheet along with the score of marks of the successful candidate, who held lowest rank, under general category. This information may be furnished within 15 days of the issue of this letter.

The Commission also directed the Staff Selection Commission to disclose the marks obtained by all the candidates in all the examinations and interviews conducted by them in future.

The appeal was accordingly disposed of.

Sd/-
(Dr.O.P. Kejariwal)
Information Commissioner

Sd/-
(Prof. M.M. Ansari)
Information Commissioner

Authenticated true copy :

(Tarsem Lal)
Deputy Registrar

Cc:

1. Shri Yashpal Singh, R/o A-1-B, 95, Janakpuri, New Delhi-110054.
2. Shri V. K. Aggarwal, Public Information Officer, The Staff Selection Commission, Department of Personnel & Training, Block No. 12, CGO Complex, Lodhi Road, New Delhi-110003.